

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 111 of 2020

IN THE MATTER OF:

Rita Kapur

...Appellant

Versus

Invest Care Real Estate LLP & Ors.

...Respondents

Present:

For Appellant:

For Respondent: Mr. Himanshu, Mr. Vivek Sinha, Mr. Vivek Malik and Mr. A. Pathak, Advocates.

O R D E R

18.02.2020 Due to paucity of time, this matter could not be taken up.

Post the Appeal 'For Admission (After Notice)' on **3rd March, 2020.**

[Justice Bansilal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesh Merla]
Member (Technical)